

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 29th April, 2021

No. LJ(B)53/93/Pt/132 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public services within East Khasi Hills District with immediate effect and until further order:

Sl. No.	Name/Designation of the Officer	Office Address	Contact No
1	Rangebok Lyngwa, Sr. Lecturer.	Shillong Polytechnic, Shillong	9856553831
2	Somerset Dkhar, Sr. Lecturer		9863096215
3	Dr. Peter G.S. Dkhar, Lecturer		9436115334
4	Ronald Nongkhlaw, Sr. Lecturer		8413081666
5	Batskhem Kupar Nongrang, Lecturer		9865577038
6	G. Hewbert C. Syngkon, Sr. Lecturer		6033114364
7	Badondor L. Mawphlang, J.E.Gr.I	EE (PHE) Hills Division, Shillong,	873183866
8	D.R. Rymbai, Labour Inspector	Labour commissioner, Meghalaya, Shillong.	8575348147
9	Smti Valerie Hazel Blah, Programmes Officer, ICDS	Director of Social Welfare Shillong.	7005651362
10	Tornado Garland Wanniang, Sr. Audit Officer.	Regional Training Institute (IA&RD) NER, Shillong.	9774024765
11	Marcel Kharbani, Divisional Soil & Water Conservation Officer.	Divisional Soil & Water Conservation Officer Shillong (T) Division	9836412847
12	Remdor B. Dkhar, Asst. Director of Agriculture	Directorate of Agriculture, Shillong.	9863114387
13	B. Danibha Pyrbot, Selection Grade Lecturer	DERT Shillong	9863091220
14	Dr. Bashan D.M. Diengdoh, Sr. Grade Lecturer		7005880094
15	Dr. David Matthew Nongrum, Selection Grade Lecturer		9863064089
16	Dr. Easterborn Sutnga Selection Grade Lecturer		9436731517
17	Doratheia Anne Shylla, Asst. Employment Officer.	Directorate of Employment & Craftsmen Training, Shillong.	9862786632
18	Daily Grace Lyngdoh Asst. Director Fisheries	Directorate of Fisheries Shillong	9436312538



(L.K. Swett),

Under Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ(B)53/93/Pt/132-A,
Copy to :-

Dated Shillong, the 29th April, 2021

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Extra Ordinary Gazette of Meghalaya.
2. The Deputy Commissioner, East Khasi Hills, Shillong with reference to letter No. DDMA/EKH/164/2020/Pt 1/6, dated 27.4.2021.
3. Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Under Secretary to the Govt. of Meghalaya,
Law (B) Department

As/